

DIVISION BENCH  
COURT - II

**S-13**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/128(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	RASHIDHAN SALES PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

**Appearance (via video conferencing/physically)**

Mr. D.N. Sharma, Adv. ] For the Applicant  
Ms. Rusha Mitra, Adv. ]

**ORDER**

1. Learned Counsel for the Applicant present
2. Heard. **Reserved for orders.**

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)